

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 3769 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 29 February, 2024

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Ku. Ankita Yadu, J.M.S.C., Raipur,	Raipur	Raipur
2	Ku. Preeti Jha, J.M.S.C. Raipur,		
3	Shri Harshwardhan Jaiswal, J.M.S.C., Raipur,		
4	Ku. Soumya Rai, J.M.S.C., Raipur,		
5	Ku. Akansha Khalkho, J.M.S.C., Raipur.		

BY ORDER OF THE HIGH COURT


(Sudhir Kumar)
Registrar General

Endt. No. 3770 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 29 February, 2024

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*

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4. The District and Sessions Judge, **Raipur** *for information and necessary action.*
5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information.*
6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
8. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
11. (1) Ku. Ankita Yadu, J.M.S.C., Raipur, (2) Ku. Preeti Jha, J.M.S.C. Raipur, (3) Shri Harshwardhan Jaiswal, J.M.S.C., Raipur, (4) Ku. Soumya Rai, J.M.S.C., Raipur & (5) Ku. Akansha Khalkho, J.M.S.C., Raipur *for information & necessary action.*
12. The Additional Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
13. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
14. Incharge, NIC, High Court of Chhattisgarh, Bilaspur *with a direction to upload this endorsement in the official web-site to this High Court.*

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29/2/24
(Sudhir Kumar)
ⓑ Registrar General